

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2782
ANSWERED ON:12.12.2005
BANSAGAR DAM
Moghe Shri Krishna Murari

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether second instalment of central assistance pertaining to 2004-05 for Bansagar Dam under the Accelerated Irrigation Benefit Programme is pending with the Government; and

(b) if so, the time by which it is likely to be released?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) & (b) Against the second instalment of central loan assistance pertaining to 2004-05 under the Accelerated Irrigation Benefits Programme amounting to Rs. 28.531 crore (comprising of Rs. 19.9717 crore as loan and Rs. 8.5593 crore as grant component) for Bansagar Dam (Madhya Pradesh), the grant component of Rs. 8.5593 crore has been released to the Government of Madhya Pradesh during September, 2005. As per the guidelines of AIBP effective from 1st April, 2005 the loan component is to be arranged by the State Government.